(b) Installation of one compost plant in Ahmedabad by the Gujarat Agro-Industries Corporation Ltd. has since been approved. The plant will have a capacity to process 125—150 tonnes of city garbage daily into compost manure and will cost about Rs. 60.00 lakhs, which will be subsidized to the extent of 33% by the Government of India. The plant is likely to be completed and commissioned wthin this year.

Setting up of three other compost plants in Madras, Delhi, Calcutta has also been approved, in principle. Project reports in respect of these plants are being processed for final approval.

#### Statement

States	Cities
1. Andhra Pradesh	1. Hyderabad
	2. Vijaywada
2. Assau · ·	Gauhati
3. Bihar · ·	Patna
4. Gujarat · ·	1. Ahmedabad
	2. Surat
	3. Baroda
5. Jammu & Kash-	
mir · · ·	Srinagar
6. Kerala · ·	Cochin
7. Madhya Pradesh	1. Indore
	2. Jabalpur
8. Maharashtra	1. Poona
	2. Nagpur
	3 Bombay
9. Karnataka	<ul> <li>Bangalore</li> </ul>
10. Orissa	· Cuttack/
	Bhubaneshwar
11. Punjab	· 1. Amritsar
	2. Ludhiana
12. Rajasthan	· Jaipur
13. Tamil Nadu	· 1. Madras
13, 141112	2. Madurai
14. Uttar Pradesh	· 1. Kanpur
14, 044	2. Lucknow
	3. Agra
15. West Bengal	· 1. Calcutta
····	2. Howrah
16. Delhi .	Delhi
	Total No. of Cities=27

#### Price of Sugar

558. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the prevailing price of sugar realised from importing countries;
- (b) the price of sugar in free market in the country; and
  - (c) the price of sugar under levy?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): (a) An average price of Rs. 5340 per tonne was realised from the importing countries during the period 1st January to 20th February, 1975.

- (b) The wholesale prices of free market sugar in five important markets in the country have ranged from Rs. 417 per quintal to to Rs. 500 per quintal during this period.
- (c) The retail issue price of levy sugar throughout the country is Rs. 2·15 per kilogram. The ex-factory price, however, differs from zone to zone.

A statement showing the zone-wise exfactory prices for levy sugar of 1974-75 season is attached. (See Appendix XCI, Annexure No. 21).

# Violation of prescribed formula by the Drug Manufacturing Firms

559. SHRI SHYAMLAL GUPTA: SHRI K. P. SINGH DEO: SHRI LOKANATH MISRA: SHRI M. P. VARMA: SHRI SITARAM SINGH:

### Will the Minister of HEALTH and FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that some firms dealing in drugs are not adhering to the formula prescribed for the preparation of various drugs and mix doses several fold of the recommended allowance;
- (b) whether Government have made an enquiry to find out the names of such firms;
- (c) if so, what are the names of firms; and
- (d) what action Government have taken against the guilty firms during the last year?

DEPUTY MINISTER THE MINISTRY OF HEALTH THE **FAMILY** PLANNING SHRI AND(A.K.M. ISHAQUE): (a) to (d) only category of drugs where it observed that manufacturers add ingredients in excess of the usual recommended doses in vitamin formulations and in particular multivitamin preparations. In respect of other categories of drugs the general practice is not to exceed the doses prescribed in pharmacopoeias.

Under the provisions of the Drugs and Cosmetics Act, addition of vitamins in quantities in excess of the recommended allowance is not an offence, so long as the preparation being marketed is licenced by the State Drugs Controller and the composition of the preparation is displayed on the label. As such the question of making an enquiry to find out the names of such firms and taking action against them does not arise.

#### **Development of Archives**

- 560. SHRI SHYAMLAL GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether Government have issued instructions to State Governments for giving priority for the development of archives:
- (b) whether any concrete proposals have been received from the State Governments in this regard; and
- (c) if so, what is the amount involved in the implementation of such proposals and allocations made or proposed to be made for the purpose during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPART MENT OF CULTURE (SHRI D. P. YADAV): (a) to (c) The development of Archives in the States constitutes a Part of the developmental efforts taken up during the Fifth Plan. The Indian Historical Records Commission is a body of experts appointed by the Government of India to advise the Central and State Governments on all matters pertaining to Archives. Keeping in view its recommendations and the needs of each State Government, provisions are made in the Annual Plans for the development of State Archives. No specific allocations are made by the Central Government to the State Governments for these purposes.

### Seminar on the redevelopment of Shahjahanabad

561. SHRI SHYAM LAL GUPTA: Will the Minister of WORKS AND HOUS-ING be pleased to state:

- (a) whether a seminar recently held in Delhi on the redevelopment of Shahjahanabad has suggested for the setting up of a Task Force to identify specific problems;
- (b) whether Government have set up the Task Force;
- (c) if so, what are its terms of reference and the composition; and

(d) by when the report of the Task Force is likely to be received?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

- (b) The question is being examined.
- (c) and (d) Do not arise.

#### Seminar for the Expansion of Family Planning Programme

- 562. SHRI SAWAISINGH SISODIA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether new cooperative movements in the expansion of family planning programmes have been launched in the country;
- (b) whether a seminar in this respect has recently been held in New Delhi; and
  - (c) If so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HLALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE): (a) It has been decided to involve the Cooperative movement in India in increasing measure in the implementation of the National Family Planning Programme.

- (b) Yes, from 16th to 19th December, 1974.
- (c) A copy of the conclusions reached and recommendations made at the National Seminar on Co-operatives and Population Problems is attached. [See Appendix XCI, Annexure No. 21A.]

## Assistance to drought prone Districts in Maharashtra.

### 563. SHRI K.N. DHULAP : SHRI R.D.J. AVERGOANKAR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government have decided to assist under Drought Prone Areas Programme during the Fifth Five Year Plan period, the districts of Ahmednagar, Sholapur, Poona, Nasik, Sangli and Satara in Maharashtra and that Ahmednagar and Sholapur have already been considered for assistance by the World Bank:
- (b) whether it is also a fact that all the districts of Maharashtra have been identified as drought-prone by the Fact Finding Committee; and
- (c) if so, the reasons for which all the districts of Maharashtra have not been included for assistance?